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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 412/2002 in
OA 1188/2002

New Delhi this the 7th day of November, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri M.P. Singh, Member (A)

1. Sanjeev Kumar Chadha
2. Rajeev Paul
3. Young Bahadur Khatri
4. Kiran Veer Singh
5. Mridula Singh Gour
6. Gurpreet Chawla
7. Khem Chand

(Applicant Nos.1 to 7 are working in
Central Excise Division I, II, III E-5,
Sector-1, NOIDA, U.P.)

8. Vipin Kumar Gupta
(Applicant No.8 is working in Central
Excise Divn. IV, CGO Complex, Hapur
Chungi, Ghaziabad (UP))
9. Sanjeev Gupta
10. Satish Bhatnoria
11. Mukesh Kumar
12. Manoj Kumar Raju
13. Kuldeep Singh
14. Veer Sain
15. Nitin Gupta
16. Pankaj Kumar Singh
17. Sunil Kumar Mittal
18. Rajesh Mittal
19. Ravi Kant Sharma
20. Mohit Nagar
21. Shweta Ramola
22. Ritu Bhargava
(Applicant No.9 to 22 are working in
Central Excise Headquarters B-123,
Sector-5, NOIDA (UP))

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23. Rajesh Garg
24. Ajay Kumar Agarwal
25. Naveen Kumar Tyagi
26. Dinesh Chandra Kaushik
27. Devendra Kumar
28. Ashish Mahendra
29. Alka Sachdeva
30. Shami Rastogi
31. Harsh Wardhan Gopala
32. Kapil Dev

(Applicant Nos 23 to 32 are working in
Division/Hqrs, Mangal Pandey Nagar,
Meerut (UP)

33. Jaswant Singh
34. Anshuman Singh
35. Vinod Kumar Chauhan

(Applicant Nos.33-35 are working in
Central Excise Divn.Rampur,
Distt.Rampur(UP)

36. Virendra Garg
37. Anil Kumar

(Applicant Nos 36-37 are working
in Central Excise Divn.Morabad (UP)

.Petitioners

(By Advocate Shri D.K.Garg, learned counsel
through proxy counsel Shri S.N.Anand)

VERSUS

1. Ajai Vikram Singh,
Secretary (Revenue),
C.B.E.C., New Delhi.
2. M.K.Zutshi,
Chairman,
C.B.E.C. New Delhi.

.Respondents

(By Advocate Shri R.R.Bharti)



O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Learned proxy counsel for the petitioners on instructions from Shri D.K.Garg, learned counsel, submits that he is satisfied with the compliance of the Tribunal's order dated 14.5.2002 in OA 1188/2002. Accordingly he submits that he does not press CP 412/2002.

2. Noting the above facts and submissions, CP 412/2002 is disposed of. Notices issued to the alleged contemnors are discharged.


(M.P. Singh)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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